

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

**R/CRIMINAL REVISION APPLICATION (AGAINST ORDER
PASSED BY SUBORDINATE COURT) NO. 2945 of 2026**

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RAVI NAIR

Versus

STATE OF GUJARAT & ANR.

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Appearance:

RONITH JOY(9560) for the Applicant(s) No. 1

PUBLIC PROSECUTOR for the Respondent(s) No. 1

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CORAM:HONOURABLE MS. JUSTICE S.V. PINTO

Date : 13/10/2026

ORAL ORDER

“Not before this Court.”

VISHAL MISHRA

(S. V. PINTO,J)